IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 411
IA/4323/ND/2022 in IB/3113/ND/2019

IN THE MATTER OF:

M/s Kerry Indev Logistics Pvt Ltd ... Applicant

Versus

M/s Divineseair Logistics Pvt Ltd ... Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 01.02.2023

Coram:
MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Ashok Kumar Juneja, Adv.
Mr. Anil Kumar Mittal (in person)

For the Respondent : Mr. Rishabh Tripathi, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **10.03.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV

Mukesh